

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

51

T.C.P No. 07/(MAH)/2009

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES: Shri Harikisan Sarda
V/s.
M/s. Nagpur Business Form Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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11	Dr S.K. Jain	Pcs for Resp	[Signature]
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	NIGEL GURAISHY	For Applicant	[Signature]
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ORDER

TCP 07/397-398/NCLT/MB/MAH/2009

At request of the parties, list this matter on 23.8.2017 for settlement.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)